

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO. 2448  
TO BE ANSWERED ON 08.07.2019**

**Use of Fortified Oil in Cooking Mid-Day Meal**

2448. DR. SHASHI THAROOR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Mid-Day Meal (MDM) scheme has incorporated the usage of fortified edible oil while preparing food;
- (b) if so, the details of the implementation of the same across all States and Union Territories; and
- (c) if not, the reasons therefor?

**ANSWER  
MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SHRI RAMESH POKHRIYAL 'NISHANK')**

- (a) to (c): In order to address the problem of Malnutrition among children, Government of India, after consulting various stakeholders and in-depth examination, decided that initially three food articles i.e. Double fortified salt (Iron and Iodine), wheat flour (Iron, Folic acid and Vitamin B-12) and edible oil (Vitamin-A&D) should be considered for mandatory fortification through Mid-Day Meal Scheme along with Integrated Child Development Services (ICDS) and Public Distribution System (PDS).

Accordingly, all the States and UTs are advised to take suitable steps to ensure mandatory fortification of the aforesaid food articles used in mid-day meal scheme in August, 2017. As per the information received, the States and UTs viz. Andhra Pradesh, Goa, Haryana, Karnataka, Madhya Pradesh, Maharashtra, Nagaland, Tamil Nadu, Uttar Pradesh, Andaman & Nicobar Island, Dadra & Nagar Haveli, Daman & Diu and Delhi use fortified oil in Mid-Day Meal Scheme.

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